

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.08.2018

ORDER NO. 173 of 2018

Hon'ble HOD is pleased to partially modify the roster order no. 159 of 2018 for CESTAT Delhi to the extent indicated below:-

On 16.08.2018 at 10.30 a.m. Hon'ble Shri C.L. Mahar., Member (T) and Hon'ble Shri Ajay Sharma, Member (J) will hear Service Tax Division Bench matters.

On this day the Single Member Bench matters shall stand adjourned and next date of hearing will be intimated in due course.

By Order



(Bineesh Kumar K.S)
Deputy Registrar

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SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/
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Dy. Registrar